

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2013

Dated: 22nd July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr.Adv.
Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Saurav Agarwal
Mr. Ashish Tiwari
Ms. Sonali Malhotra
Mr. Manu Seshadri
Mr. Amit Kapur,
Mr. Apoorva Mishra &
Ms. Pallavi Mohava for R-2 & R-3

ORDER

We have heard Mr. Ramji Srinivasan, Learned Senior Counsel for the Appellant for some time.

Post the matter for further submissions on **23.07.2014 at 3.00 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/vg